| 1 2 | 3 | 4 | 5 | 6 |
|-------------------|-----------------------------------|---------|--------|-------|
| 2. MAHARASHTRA | 1. Hotel Aurangabad Ashok | 2.10 | 11.45 | 24.98 |
| | 2. Duty Free Shop, Bombay | 30.48 | 100.91 | 27.31 |
| | 3. Transport Unit, Bombay | - | - | 12.05 |
| | 4. Transport Unit, Aurangabad | - | | 1.69 |
| | Total: | 32.58 | 112.36 | 66.03 |
| 3. ORISSA | Hotel Kalinga Ashok, Bhubaneshwai | r 11.98 | 5.10 | 0.58 |
| 4. ANDHRA PRADESH | - NIL - | - | - | • |

Operation of Mini Air Services

950. SHRI N. DENNIS: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Government propose to operate mini air services in the country; and
- (b) if so, the details thereof alongwith the places likely to be covered under the scheme in Tamil Nadu?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). Government is permitting private airline operators to provide regional air transport services. Madras and Madurai in Tamil Nadu are, at present, air linked by a private scheduled airline operator.

Allied Services of I. A.

951. SHRI SRIKANTA JENA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether Indian Airlines proposes to set up wholly-owned subsidiary to be called allied services;
 - (b) if so, the details thereof;
- (c) by when the new company is likely to start; and
- (d) in what way this subsidiary is likely to be different from that of Vayudoot?

THE MINISTER OF CIVIL AVIATION AND

TOURISM (SHRI GHULAM NABI AZAD): (a) to (c). Indian Airlines floated a wholly owned Public Limited Company in 1983 as a subsidiary in the name of Airlines Allied Services Limited (AASL). The company was set up with the Authorised and paid-up capital of Rs. 5 crores and Rs. 2 crores respectively. It is, at present, a shell company.

(d) Vayudoot was operating independently, whereas AASL will work in coordination with Indian Airlines Limited in operation and will be almost wholly dependent on Indian Airlines for personnel, equipment and infrastructure.

Under Invoicing and Over Invoicing in Trade With U.S.

952. DR. RAMESH CHAND TOMAR:

SHRI VIJAY NAVAL PATIL:

SHRI LOKNATH CHOUDHURY:

DR. RAMKRISHNA KUSMARIA:

SHRI INDRAJIT GUPTA:

Will the Minister of COMMERCE be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "India loses \$ 4,793 m. Exports to US underpriced, imports over-priced" appeared in the "Hindustan Times" dated October 16, 1995 that the possible shift of income of \$ 4.4 Billian from India to U.S during 1993 on the basis of under invoiced exports and over-invoiced imports;